

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 526 /A.

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar,
Registrar, Gauhati High Court,
Itanagar Bench, Naharlagun.

Dated Guwahati, 2nd February, 2021

Sub:- Earned Leave.

Ref:- Letter dated 22.01.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for earned leave for twelve days from 01.02.2021 to 12.02.2021 (prefixing 31.01.2021 & suffixing 13.02.2021, 14.02.2021 and 15.02.2021) along with station leave permission from the morning of 31.01.2021 till 15.02.2021, has been granted, subject to submission of Leave Admissibility Report at the Gauhati High Court, Itanagar Permanent Bench. Further, you have been asked to hand over charge to Shri Tadu Tamang, Joint Registrar, Itanagar Permanent Bench before proceeding on leave.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/527/A, dated 2.2.2021

Copy to:

1. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)

Pdg